

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/22171/2024 BLAPL/7735/2024	BHAGABAN PANGI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	Judambo /1 /2022 A.D.J.,MALKANGIRI(Malkangiri) CT/0000045/2022
2	D-BLAPL/21784/2024 BLAPL/7736/2024	MUSTAKEEN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BANGOMUNDA /225 /2023 CIVIL JUDGE (JD) CUM JMFC, BANGOM GR/0000419/2023
3	D-BLAPL/22295/2024 BLAPL/7737/2024	D.DIPTIRANJAN @ CHANDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	TOMANDO /233 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000549/2024
4	D-BLAPL/22338/2024 BLAPL/7738/2024	BUTHI @ PARMANADA RABAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	JAGDALPUR /9 /2024 A.D.J.,PADAMPUR(Bargarh) Spl/0000004/2024
5	D-BLAPL/22430/2024 BLAPL/7739/2024	SUSANTA SAHU @ SUSHANTA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /537 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000887/2024
6	D-BLAPL/22457/2024 BLAPL/7740/2024	ABHISEK BAG VS STATE OF ODISHA	ANAM CHARAN PANDA VS	BELPARA /60 /2024 A.D.J,PATNAGARH(Balangir) SC/0000016/2024
7	D-BLAPL/22529/2024 BLAPL/7741/2024	MUSLIM BAGHAR JAFTI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	TALASARI MARINE /15 /2024 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000105/2024
8	D-BLAPL/22758/2024 BLAPL/7742/2024	PIDUGU BHARATH VS STATE OF ODISHA	SARBESWAR SAHOO VS	KALIMELA /119 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000068/2022
9	D-BLAPL/22773/2024 BLAPL/7743/2024	SURYAKANTA MOHANTY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KANAS /182 /2021 2ND A.D.J.,PURI(Puri) ST/0000008/2022
10	D-BLAPL/22774/2024 BLAPL/7744/2024	D. SANATAN DORA VS STATE OF ODISHA	BHARATI DASH VS	DIGAPAHANDI /97 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000556/2024
11	D-BLAPL/22549/2024 BLAPL/7745/2024	SUNIL KUMAR KULLU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	SECTOR-19 /38 /2023 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000178/2023

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12	D-BLAPL/22776/2024 BLAPL/7746/2024	ARUN @ MUNA NAIK VS STATE OF ODISHA	SARTHAK MISHRA VS	BHANJANAGAR /574 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR/0000937/2024
13	D-BLAPL/22779/2024 BLAPL/7747/2024	PRASANNA KUMAR BEHERA VS STATE OF ODISHA	ANUPAM DASH VS	KABISURYANAGAR /381 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam)/0000376/2024
14	D-BLAPL/22580/2024 BLAPL/7748/2024	BULU @ PRAKASH KUMAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR JENA VS	OLATPUR /59 /2024 SPECIAL COURT,CUTTACK(Cuttack)/0000027/2024
15	D-BLAPL/22783/2024 BLAPL/7749/2024	SIPUN @ RAKESH DEHURY @ DEHURI VS STATE OF ODISHA	SOUGAT DASH VS	UDALA /125 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj)/0000031/2024
16	D-BLAPL/22788/2024 BLAPL/7750/2024	ISWAR RAJGOND VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KOSAGUMUDA /52 /2024 SPECIAL JUDGE,NABARANGPUR(Nabaranga)/000015/2024
17	D-BLAPL/22581/2024 BLAPL/7751/2024	KALU @ MUKESH AGRAWAL @ MUKESH KU. AGRAWAL VS STATE OF ODISHA	GOKULANANDA SAHU VS	PAIKMAL /171 /2024 S.D.J.M.,PADAMPUR(Bargarh)/0000864/2024
18	D-BLAPL/22796/2024 BLAPL/7752/2024	PRABIN BALIRAM LOKHANDE VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	NAYAPALLI P.S. /527 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha)/0001104/2023
19	D-BLAPL/22797/2024 BLAPL/7753/2024	PRABIN BALIRAM LOKHANDE VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BADAGODA P.S. /169 /2023 J.M.F.C. IV BHUBANESWAR(Khordha)/0000286/2023
20	D-BLAPL/22592/2024 BLAPL/7754/2024	NITYANANDA @ NITA RAITA VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /113 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal)/0000143/2024
21	D-BLAPL/22804/2024 BLAPL/7755/2024	PRAFULLA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR/0000345/2024
22	D-BLAPL/22595/2024 BLAPL/7756/2024	SATYAM LODHI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /147 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal)/0000067/2023
23	D-BLAPL/22814/2024	RAHIL SAHA	AMLAN SHAKTI PAUL	BALANGA /68 /2024

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	BLAPL/7757/2024	VS STATE OF ODISHA	VS	J.M.F.C.,NIMAPARA(Puri) GR/0000280/2024
24	D-BLAPL/22598/2024 BLAPL/7758/2024	CHANDAN BHOL@ SHIBA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /53 /2024 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000399/2024
25	D-BLAPL/22602/2024 BLAPL/7759/2024	KRUSHNA CHANDRA MISHRA @ CHIKU VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /472 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000400/2024
26	D-BLAPL/22838/2024 BLAPL/7760/2024	MOHAMMAD SOYAB VS STATE OF ODISHA	SATYABRATA PANDA VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000097/2024
27	D-BLAPL/22855/2024 BLAPL/7761/2024	SANKAR SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /169 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000581/2024
28	D-BLAPL/22603/2024 BLAPL/7762/2024	BIKASH @ BIKASH PRADHAN VS STATE OF ODISHA	SAKTI PRASAD DAS VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000393/2024
29	D-BLAPL/22886/2024 BLAPL/7763/2024	MAHENDRA SINGH VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	//0 SPL.JUDGE,ANGUL(Anugul) Spl/0000008/2022
30	D-BLAPL/22879/2024 BLAPL/7764/2024	NARAYAN CHANDRA MALLIK VS STATE OF ODISHA	SUJATA JENA VS	//0 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000021/2024
31	D-BLAPL/22610/2024 BLAPL/7765/2024	ALOK @ SANKAR BISWAL @ BISWALA VS STATE OF ODISHA	ANUPAM DASH VS	KABISURYANAGAR /334 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000329/2024
32	D-BLAPL/22887/2024 BLAPL/7766/2024	BISWAJIT DAS @ BITU VS STATE OF ODISHA	SAMBIT BISWAL VS	BADAGODA P.S. /234 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000425/2024
33	D-BLAPL/22614/2024 BLAPL/7767/2024	BARUNA DIGAL VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	BALLIGUDA /161 /2024 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000271/2024
34	D-BLAPL/22621/2024 BLAPL/7768/2024	JAGA PRADHAN VS	JUGALA KISHORE PANDA VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal)

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35	D-BLAPL/22660/2024 BLAPL/7769/2024	STATE OF ODISHA HEMANTA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	2(A)CC/0000019/2024 / /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj
36	D-BLAPL/22698/2024 BLAPL/7770/2024	PINTU @ SANKAR SWAIN VS STATE OF ODISHA	BISWARANJAN DALAI VS	2(A)CC/0000011/2024 RANPUR /211 /2024 J.M.F.C.,RANPUR(Nayagarh) GR/0000302/2024
37	D-BLAPL/22727/2024 BLAPL/7771/2024	MANOJA @ MANOJ KUMAR SAHOO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 J.M.F.C.,BEGUNIA(Khordha) 2(A)CC/0000083/2024
38	D-BLAPL/17987/2024 BLAPL/7772/2024	KULAMANI DAS@LIPU VS STATE OF ODISHA	KISHOR KUMAR MISHRA VS	KANAS /35 /2024 SPECIAL JUDGE, PURI(Puri) TR/0000039/2024
39	D-BLAPL/22888/2024 BLAPL/7773/2024	NRUSINGHA @ NRUSINGH DHAL VS STATE OF ODISHA	SAMBIT BISWAL VS	BADAGODA P.S. /460 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000390/2024
40	D-BLAPL/20647/2024 BLAPL/7774/2024	ANATA SETHY @ ANATH SETHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /126 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000540/2024
41	D-BLAPL/22894/2024 BLAPL/7775/2024	KIRAN BAGARTI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BURLA /601 /2020 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0004122/2020
42	D-BLAPL/22897/2024 BLAPL/7776/2024	SOMANATH BEHERA @ SONU VS STATE OF ODISHA	SATYABRATA DASH VS	DARGHA BAZAR /152 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000817/2024
43	D-BLAPL/22941/2024 BLAPL/7777/2024	TARUN GHADEI @ TARU VS STATE OF ODISHA	BISWAJIT SAHOO VS	NUAGAON /129 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000680/2024
44	D-BLAPL/20957/2024 BLAPL/7778/2024	PRADIP @ PRADEEP DAS VS STATE OF ODISHA	SURYAKANTA DASH VS	UMERKOTE /212 /2020 ADJ,UMERKOTE(Nabarangapur) TR/0000032/2020
45	D-BLAPL/22243/2024 BLAPL/7779/2024	DEBENDRA AMANATYA VS STATE OF ODISHA	P.V.S. NANAJI ACHARY VS	BORIGUMMA /66 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000326/2024

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46	D-BLAPL/22388/2024 BLAPL/7780/2024	SANTU @ SANTOSH BEHERA VS STATE OF ODISHA	UMESH CHANDRA BEHURA VS	JODA /276 /2022 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000405/2022
47	D-BLAPL/21000/2024 BLAPL/7781/2024	BABULA BAGH @ HORIJAN VS STATE OF ODISHA	TARINI PANIGRAHI VS	BOIPARIGUDA /134 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000612/2024
48	D-BLAPL/23208/2024 BLAPL/7782/2024	RAMA CHANDRA MISHRA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	BHUBANESWAR VIGILANCE /15 /2024 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW GR/0000019/2024
49	D-BLAPL/22407/2024 BLAPL/7783/2024	BIJOY GOUDA VS STATE OF ODISHA	MANOJ PATTNAIK VS	HINJILI /523 /2024 J.M.F.C.,HINJILI(Ganjam) GR/0000545/2024
50	D-BLAPL/21505/2024 BLAPL/7784/2024	GOBARDHAN PATRA @ PATRO VS STATE OF ODISHA	TAPAN JYOTI PANI VS	PURI TOWN /12 /2023 S.D.J.M.,PURI(Puri) GR/0000033/2023
51	D-BLAPL/22411/2024 BLAPL/7785/2024	DHANANJAY KUMAR CHOUHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000089/2024
52	D-BLAPL/22351/2024 BLAPL/7786/2024	ASHOK BEHERA @ BANGARA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BAIDYANATHPUR /262 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001138/2024
53	D-BLAPL/22542/2024 BLAPL/7787/2024	M. BALARAJU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /144 /2022 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000150/2022
54	D-BLAPL/21533/2024 BLAPL/7788/2024	DEBENDRA KINCHAI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /114 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000141/2022
55	D-BLAPL/21851/2024 BLAPL/7789/2024	MD.ISRAR VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SAMBALPUR SADAR /107 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000067/2024
56	D-BLAPL/22661/2024 BLAPL/7790/2024	SANJUKTA SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BARGARH RURAL /157 /2023 S.D.J.M.,BARGARH(Bargarh) CT/0001298/2023
57	D-BLAPL/22678/2024	HASIB KHAN	SURYAKANTA DWIBEDI	TALCHER TOWN /594 /2024

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	BLAPL/7791/2024	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001094/2024
58	D-CMAPL/29573/2024 CMAPL/225/2024	SATYA NARAYAN MISRA VS COMMMNR., CUM SECY., S AND ME DEPT.	ADV VS	// ()
59	D-CMP/32169/2024 CMP/840/2024	JAHARA BEGUM VS MD. ABDUL MAMUR	RAMESH CH. BEHERA VS	// CIVIL JUDGE (SD),2ND COURT,CUTTAC CS/0000469/2018
60	D-CMP/33245/2024 CMP/841/2024	BHIMASEN SAHU VS COLLECTOR, SUBARNAPUR	DEEPALI MAHAPATRA VS	// CIVIL JUDGE (J.D.), BINIKA(Sonepur) IA/0000005/2024
61	D-CMP/33198/2024 CMP/842/2024	K. NARASINGH RAO VS A MALATI@ KOLLONA MALATI	SURAJ MOHANTY VS	// ADDL DISTRICT AND SESSIONS JUDGE Mat/0000001/2024
62	D-CMP/32470/2024 CMP/843/2024	BRUNDABAN PATRA VS HEADMASTER, BADAGADA HIGH SCHOOL, KHURDA	BYOMOKESH SAHOO VS	// 3RD ADJ BHUBANESWAR(Khordha) Fao/0000114/2023
63	D-CONTC/29867/2024 CONTC/5841/2024	APARTI BHOLA VS ANU GARG, I.A.S.	ADV VS	// ()
64	D-CONTC/31941/2024 CONTC/5842/2024	SUKANTA KU.PRADHAN VS ARABINDA PADHI,IAS	ADV. VS	// ()
65	D-CONTC/31951/2024 CONTC/5843/2024	CHITTARANJAN DHAL VS ARAVIND AGRAWAL, COMMMNR. CUM SECY. HIGHER EDUCATION DEPT.	ADV. VS	// ()
66	D-CONTC/31955/2024 CONTC/5844/2024	ABHIMANYU DASH VS ARABINDA PADHI, I.A.S.	ADV. VS	// ()
67	D-CONTC/31956/2024 CONTC/5845/2024	BINITA DASH VS ARABINDA PADHI, I.A.S	ADV. VS	// ()
68	D-CONTC/31957/2024 CONTC/5846/2024	SANJIBANI SUDHA PATTNAIK VS	ADV. VS	// ()

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69	D-CONTC/32015/2024 CONTC/5847/2024	ARABINDA PADHI, I.A.S. MANORANJAN BARIK VS PABITRA MOHAN PRADHAN, DIST. WELFARE OFFICER,SUNDARGARH	BISWARANJAN DALAI VS	// // ()
70	D-CONTC/32036/2024 CONTC/5848/2024	PABITRA MOHAN MOHAPATRA VS ANU GARG, I.A.S	ADV. VS	// ()
71	D-CONTC/32075/2024 CONTC/5849/2024	SANTOSH KUMAR PATRA VS SANTOSH BALA, I.P.S.	DHANESWAR BEHERA VS	// ()
72	D-CONTC/32088/2024 CONTC/5850/2024	BIDYA BEHERA VS ALOK KAR,ADDL. SECY. W.R DEPT.	ADV. VS	// ()
73	D-CONTC/32144/2024 CONTC/5851/2024	DR. DEBIDUTTA DASH VS SALINI PANDIT, IAS	ADV. VS	// ()
74	D-CONTC/32292/2024 CONTC/5852/2024	PUTEN MAJHI VS ANU GARG, I.A.S	ADV. VS	// ()
75	D-CONTC/32294/2024 CONTC/5853/2024	CHANDRAMANI MISHRA VS SATYABRATA SAHU, IAS	ADV. VS	// ()
76	D-CONTC/32297/2024 CONTC/5854/2024	CHANDRAMANI MISHRA VS ASHUTOSH KULKARNI, IAS	ADV. VS	// ()
77	D-CONTC/32300/2024 CONTC/5855/2024	NILAMBAR PATEL VS ANU GARG, I.A.S	ADV. VS	// ()
78	D-CONTC/32304/2024 CONTC/5856/2024	SASHI BHUSAN SAHANI VS SUSHIL KUMAR LOHANI, IAS	SUBHASREE MOHANTY VS	// ()
79	D-CONTC/32369/2024 CONTC/5857/2024	PINAS DIGAL VS SURESH CHANDRA DALAI, IAS	ADV. VS	// ()

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80	D-CONTC/32381/2024 CONTC/5858/2024	GOKUL CHANDRA SAHU VS ARUN KUMAR SARANGI, IPS	ADV. VS	// 0 //
81	D-CONTC/32409/2024 CONTC/5859/2024	PRADIPTA KUMAR JAGADEV VS SHALINI PANDIT, I.A.S	ADV. VS	// 0 //
82	D-CONTC/31165/2024 CONTC/5860/2024	RABI NARAYAN MUDULI VS VIKRAM YADAV, CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE ADMINISTRATION	ADV. VS	// 0 //
83	D-CONTC/32216/2024 CONTC/5861/2024	KHAGESWAR MAHANANDA VS DR. MANOJ KUMAR CHHABRA, IPS	ADV. VS	// 0 //
84	D-CONTC/32402/2024 CONTC/5862/2024	SUSAMA MOHANTY VS ASWATHY S, IAS	ADV. VS	// 0 //
85	D-CONTC/32405/2024 CONTC/5863/2024	DIGDARSHAN DAS VS PRATIVA MANJARI DAS, OES	ADV. VS	// 0 //
86	D-CONTC/32501/2024 CONTC/5864/2024	SAI COLLEGE OF NURSING, JAJPUR VS PROF. DR. SANTOSH KUMAR MISHRA, DIRECTOR, MEDICAL EDUCATION AND TRAINING, ODISHA	ADV. VS	// 0 //
87	D-CONTC/32650/2024 CONTC/5865/2024	ANUP KUMAR PUROHIT VS DASARATHI SARABOO, OAS(GR. A)(SB)	ADV. VS	// 0 //
88	D-CONTC/32667/2024 CONTC/5866/2024	BISWANATH DAS VS RANJAN KUMAR DASH, REVENUE DIVISIONAL COMMNR.(C.D), CUTTACK	ADV. VS	// 0 //
89	D-CONTC/32687/2024 CONTC/5867/2024	BIBHUDUTTA SATAPATHY VS SANJIB KUMAR TRIPATHY, SUPDT. ENGR., SOUTHERN IRRIGATION CIRCLE	ADV. VS	// 0 //
90	D-CONTC/32758/2024 CONTC/5868/2024	HARIHAR DASH VS ANU GARG, IAS	ADV. VS	// 0 //
91	D-CONTC/31386/2024	NAMITA SAMANTARAY	ADV.	//

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	CONTC/5869/2024	VS ARUN KUMAR SARANGI, IPS	VS	0 //
92	D-CONTC/31041/2024 CONTC/5870/2024	PRATIVARANI MOHAPATRA VS KRUSHNA CHANDRA SAHU, D.E.O,CUTTACK	ADV. VS	// 0 //
93	D-CONTC/31462/2024 CONTC/5871/2024	BISHNU PRASAD JENA VS MANORANJAN MALLICK, DIRECTOR OF SECONDARY EDUCATION	SANJAY KUMAR DAS VS	// 0 //
94	D-CONTC/31735/2024 CONTC/5872/2024	USHA RANJAN BHUYAN VS GOURAV MOHANTY, REGIONAL PROVIDENT FUND COMMNR.	ADV. VS	// 0 //
95	D-CONTC/31992/2024 CONTC/5873/2024	HAREKRUSHNA PANDA VS GOURIRANI NAIK, OES-1	ADV. VS	// 0 //
96	D-CONTC/32007/2024 CONTC/5874/2024	PRATAP CHANDRA PATEL VS ABOLI SUNIL NARVANE, COLLECTOR,JHARSUGUDA	SAROJ KUMAR MISHRA VS	// 0 //
97	D-CONTC/30701/2024 CONTC/5875/2024	ASHOK KUMAR MISHRA VS RAJSHREE PATTANAIAK,D.E.O,NAYAGARH	ADV VS	// 0 //
98	D-CONTC/31751/2024 CONTC/5876/2024	PRAVAT CHANDRA PATRA VS ASWATHY S., I.A.S.	SURENDRA KUMAR SAHOO VS	// 0 //
99	D-CONTC/31760/2024 CONTC/5877/2024	BHAGIRATHI PRADHAN VS ASWATHY S., I.A.S.	SURENDRA KUMAR SAHOO VS	// 0 //
100	D-CONTC/32821/2024 CONTC/5878/2024	MADHUSUDAN PATRA VS SATYABRATA SAHOO, ADDL. CHIEF SECY. FOREST, ENVIRONMENT AND CLIMATE CHANGE	ADV. VS	// 0 //
101	D-CONTC/32690/2024 CONTC/5879/2024	SUSHIL KUMAR CHOUDHURY VS RANJEET DAS, ORS	PADMANAV CHOUDHURY VS	// 0 //
102	D-CONTC/32691/2024 CONTC/5880/2024	B.VINOD VS	ADV. VS	// 0

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103	D-CONTC/32709/2024 CONTC/5881/2024	SALINI PANDIT, I.A.S BHAJAMAN MAJHI VS ASWATHY S, IAS	ADV. VS	// // ()
104	D-CONTC/32780/2024 CONTC/5882/2024	MAMATA BASTIA VS BIJAYA KUMAR SETHY, SUPDT. ENGNR. MAHANADI VIHAR BARRAGE DIVISION	ADV. VS	// ()
105	D-CRLA/21012/2024 CRLA/755/2024	PRAMOD BAGH VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	HARABHANGA /59 /2013 SPECIAL JUDGE,BAUDH(Baudh) Spl/000035/2014
106	D-CRLA/22608/2024 CRLA/756/2024	KALIA@KALU CHARAN SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	PHULBANI TOWN /3 /2020 DISTRICT & SESSIONS JUDGE ,PHULBA ST/000018/2020
107	D-CRLA/22750/2024 CRLA/757/2024	BASANTA DAKUA VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	PATTAPUR (ASKA) /235 /2023 3RD ADDL.SESSION JUDGE CUM SPL.J GR/000028/2023
108	D-CRLMA/22214/2024 CRLMA/136/2024	SIDDHARTH KUMAR BISHAL VS STATE OF ODISHA	SATABDI SAMANTRAY VS	JENAPUR /36 /2020 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000205/2020
109	D-CRLMC/22669/2024 CRLMC/2866/2024	JOGENDRA SINGH DINGRA@JOGINDRA SINGH VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	//0 S.D.J.M.,PANPOSH(Sundargarh) MISCA/0000058/2007
110	D-CRLMC/22349/2024 CRLMC/2867/2024	RANJAN KUMAR MALLICK@RANJAN KUMAR MALLICK VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	NARAYANPATNA /86 /2008 J.M.F.C.,LAXMIPUR(Koraput) GR/0000172/2008
111	D-CRLMC/22489/2024 CRLMC/2868/2024	RAJENDRA DIGAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000003/2017
112	D-CRLMC/22677/2024 CRLMC/2869/2024	SANTOSH KUMAR SANKHUAL@SANKHUA VS STATE OF ODISHA	UDIT RANJAN JENA VS	SORO /494 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000758/2024
113	D-CRLMC/22745/2024 CRLMC/2870/2024	SANJAYA KUMAR BHUKTA @ SANJAYA BHUKTA VS PRUTHIRAJ ROUT	MOHAMMED MUSTAQ ANSARI VS	//0 DISTRICT & SESSIONS JUDGE,SAMBAL CRREV/0000021/2023

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114	D-CRLMC/22578/2024 CRLMC/2871/2024	AMIT AGRAWAL VS SWASTIK KUMAR PATEL	GAUTAM MUKHERJI, SR. ADV. VS	//0 J.M.F.C. (III) BHUBANESWAR(Khordha) ICC/0000153/2024
115	D-CRLMC/22583/2024 CRLMC/2872/2024	AMIT AGRAWAL VS SAVYANSH PVT. LTD.	GAUTAM MUKHERJI, SR.ADV. VS	//0 J.M.F.C. (III) BHUBANESWAR(Khordha) ICC/0000154/2024
116	D-CRLMC/22766/2024 CRLMC/2873/2024	ALIBHA RANI SABAT @ SAHU VS SANTOSH KUMAR SAHU	LAXMINARAYAN PATEL VS	//0 DISTRICT & SESSIONS JUDGE,BERHAM CRREV/0000034/2023
117	D-CRLMC/22880/2024 CRLMC/2874/2024	ANIL KUMAR SAHOO@ ANIL SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	DELANGA /228 /2024 J.M.F.C.,PIPLI(Puri) GR/0000499/2024
118	D-CRLMC/22623/2024 CRLMC/2875/2024	RABINDRA KUMAR NAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	MOHANA /62 /2024 J.M.F.C.,MOHANA(Gajapati) GR/0000078/2024
119	D-CRLMC/22642/2024 CRLMC/2876/2024	ANIL KUMAR SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BARANGA /249 /2023 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000729/2023
120	D-CRLMC/22649/2024 CRLMC/2877/2024	SAROJ BEHERA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	//0 3RD ADJ,CUTTACK(Cuttack) 2(A)CC/0000017/2019
121	D-CRLMC/22801/2024 CRLMC/2878/2024	THOMAS SABHAPATI VS STATE OF ODISHA	MAHES DAS VS	BAMUNIGAM /73 /2023 ASSISTANT SESSIONS JUDGE,BALLIGU ST/0000017/2024
122	D-CRLMC/22820/2024 CRLMC/2879/2024	BHAGABAN DAS@BULU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	TIHIDI /229 /2023 S.D.J.M.,BHADRAK(Bhadrak) GR/0001248/2023
123	D-CRLMC/22836/2024 CRLMC/2880/2024	DEEPAK PADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	AMBABHONA /29 /2024 S.D.J.M.,BARGARH(Bargarh) CT/0000256/2024
124	D-CRLMC/22174/2024 CRLMC/2881/2024	PRASANNA KUMAR SATAPATHY VS BIRENDRA KUMAR BEHERA	SAMARENDRA KUMAR MOHANTY VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000136/2019
125	D-CRLMC/22249/2024	SANJEEV KARALI@SANJIB	S.S.RAY (2)	BHASMA /4 /2012

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	CRLMC/2882/2024	VS STATE OF ODISHA	VS	J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/0000078/2012
126	D-CRLMC/22497/2024 CRLMC/2883/2024	PRADEEP KUMAR PATI VS PRADEEP SINGH, CHIEF EXECUTIVE	RAJENDRA NARAYAN ROUT VS	// DISTRICT & SESSIONS JUDGE,BERHAM CRREV/0000014/2024
127	D-CRLMC/22903/2024 CRLMC/2884/2024	PURUSOTTAM NAIK@PURASTAM NAIK VS STATE OF ODISHA	SANJIT MISHRA VS	DASPALLA /181 /2017 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000269/2017
128	D-CRLMC/22499/2024 CRLMC/2885/2024	TAPU@PRASANTA KUMAR DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	JAGATSINGPUR /27 /2018 C.J.M.,JAGATSINGHPUR(Jagatsinghapur) CT/0000233/2023
129	D-CRLMC/22744/2024 CRLMC/2886/2024	SUJAY KUMAR BHUKTA VS SAROJINI ROUT	MOHAMMED MUSTAQ ANSARI VS	//0 DISTRICT & SESSIONS JUDGE,SAMBAL CRREV/0000020/2023
130	D-CRLMC/22906/2024 CRLMC/2887/2024	RAJESH KUMAR@RAJESH GAHLOT VS STATE OF ODISHA	J.P.PATRI VS	EOW,BHUBANESWAR /14 /2021 PRESIDING OFFICER,DESIGNATED COU CT/0000066/2023
131	D-CRLMC/21755/2024 CRLMC/2888/2024	MONALISHA CHOUDHURY VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	BADAMBADI /5 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000016/2024
132	D-CRLMC/23073/2024 CRLMC/2889/2024	M.BEAUTY SWEETY KOTHARI VS M/S.MILK MANTRA DAIRY PVT.LTD.	LAXMI NARAYAN RAYATSINGH VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0000855/2015
133	D-CRLMC/22026/2024 CRLMC/2890/2024	BHUBANANDA SAHOO@ BHUBANANDA SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	//0 JUDGE, FAMILY COURT,JAJPUR(Jajapur) Ctp/0000080/2011
134	D-CRLMC/22236/2024 CRLMC/2891/2024	MAMATA SAMANTARAY VS STATE OF ODISHA	ABHILASH MISHRA VS	KENDRAPARA SADAR /186 /2015 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000080/2022
135	D-CRLMC/22439/2024 CRLMC/2892/2024	BIPLABA JENA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	JAJPUR VIGILANCE /69 /2016 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000034/2017
136	D-CRLMC/22287/2024 CRLMC/2893/2024	DEEPAK RANJAN BEHURA VS	BYOMAKESH TRIPATHY VS	PATTAMUNDAI /488 /2023 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL

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137	D-CRLMC/22786/2024 CRLMC/2894/2024	STATE OF ODISHA RAKESH CHANDRA SAHU VS STATE OF ODISHA	JAGANNATH BHUYAN VS	GR/0000982/2023 GOCHHAPADA /81 /2022 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI
138	D-CRLMC/22589/2024 CRLMC/2895/2024	ALOK KUMAR BADAJENA@SANDEEP BADAJENA VS STATE OF ODISHA	SUJATA JENA VS	Mcc/0000081/2024 JUDUM /8 /2024 J.M.F.C.,NARASINGHPUR(Cuttack)
139	D-CRLMC/22080/2024 CRLMC/2896/2024	PAPU MALLIK@KARTIKESWAR MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CT/0000028/2024 BHUBAN /5 /2018 J.M.F.C.,BHUBAN(Dhenkanal)
140	D-CRLMC/23185/2024 CRLMC/2897/2024	SUBRAT ROUTRAY VS STATE OF ODISHA	PANKAJ MOHINI DASMOHAPATRA VS	GR/0000005/2018 / /0 ASST SESSIONS JUDGE (WOMENS), JAC
141	D-CRLMP/20030/2024 CRLMP/1128/2024	DURYODHAN KUMBHAR VS STATE OF ODISHA	PADMANAV BHUTIA VS	CRL.EXN/0000037/2022 / /0 () / /
142	D-CRLMP/20423/2024 CRLMP/1129/2024	PRAVASINI SETHI VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	() / /0 J.M.F.C.,BHUBANESWAR(Khordha)
143	D-CRLMP/21892/2024 CRLMP/1130/2024	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	BHAGABAT PRASADN RATH VS	ICC/0001770/2015 / /0 JUDGE FAMILY COURT,CUTTACK(Cuttack)
144	D-CRLMP/20678/2024 CRLMP/1131/2024	BANDITA MALLICK VS THE REGISTRAR, CUTTACK	BRUNDABAN ROUT VS	EC/0000032/2023 RAGHUNATHPALI /43 /2022 () / /
145	D-CRLMP/21915/2024 CRLMP/1132/2024	SUDHANSHU SEKHAR MOHAPATRA VS STATE OF ODISHA	AVIJIT PATNAIK VS	GOBINDAPUR /126 /2024 () / /
146	D-CRLMP/20802/2024 CRLMP/1133/2024	BIBEKANANDA DASH VS STATE OF ODISHA	MITHUN DAS VS	TEJASMITA MOHAPATRA VS
147	D-CRLMP/21951/2024 CRLMP/1134/2024	SAROJ DASH VS STATE OF ODISHA	TEJASMITA MOHAPATRA VS	JUDGE,FAMILY COURT,PHULBANI(Kan

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148	D-CRLMP/20861/2024 CRLMP/1135/2024	GANGA DAS VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	BEGUNIAPADA /252 /2024 () //
149	D-CRLMP/22194/2024 CRLMP/1136/2024	PRADEEP KUMAR ROUT VS STATE OF ODISHA	RANJIT MOHANTY VS	RAJNAGAR /197 /2024 () //
150	D-CRLMP/21121/2024 CRLMP/1137/2024	SWORNALATA PRUSTY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //
151	D-CRLMP/22204/2024 CRLMP/1138/2024	PURNA CHANDRA MOHAPATRA VS STATE OF ODISHA	SATYAJEET ROUT VS	/ /0 () //
152	D-CRLMP/21138/2024 CRLMP/1139/2024	MINAKHI DASH VS STATE OF ODISHA	RAMAKANTA PANDA VS	/ /0 () //
153	D-CRLMP/22208/2024 CRLMP/1140/2024	BIJAYA KRUSHNA SAHOO VS STATE OF ODISHA	DEEPAK PANDA VS	/ /0 () //
154	D-CRLMP/21315/2024 CRLMP/1141/2024	SURYAMANI TRIPATHY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	CANTONMENT ROAD /117 /2023 () //
155	D-CRLMP/21531/2024 CRLMP/1142/2024	PUNJAB NATIONAL BANK, BALASORE VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	/ /0 () //
156	D-CRLMP/22676/2024 CRLMP/1143/2024	SAMRAT JENA VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	ITAMATI /118 /2023 () //
157	D-CRLMP/21597/2024 CRLMP/1144/2024	CHHABI MALLICK VS STATE OF ODISHA	MITHUN DAS VS	GOBINDAPUR /91 /2024 () //
158	D-CRLMP/21664/2024 CRLMP/1145/2024	RAMA CHANDRA DASH VS GOVT.OF INDIA	ANIRUDHA DAS VS	/ /0 () //
159	D-CRLMP/21889/2024	BASUMATI SAHOO	BHAGABAT PRASAD RATH	/ /0

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	CRLMP/1146/2024	VS STATE OF ODISHA	VS	J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0001771/2015
160	D-CRLMP/22701/2024 CRLMP/1147/2024	SHANTILATA BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// ()
161	D-CRLMP/22335/2024 CRLMP/1148/2024	RADHASHYAM DAS VS STATE OF ODISHA	ANIRUDHA DAS VS	// ()
162	D-CRLMP/22738/2024 CRLMP/1149/2024	RABI SAHOO VS STATE OF ODISHA	ASHOK DAS VS	// ()
163	D-CRLMP/22531/2024 CRLMP/1150/2024	MADHUSMITA SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// ()
164	D-CRLMP/22298/2024 CRLMP/1151/2024	MANINI BESHRA VS STATE OF ODISHA	RAJIBA LOCHAN PRADHAN VS	// ()
165	D-CRLMP/22532/2024 CRLMP/1152/2024	SISIR KUMAR BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// ()
166	D-CRLMP/22561/2024 CRLMP/1153/2024	CHITTARANJAN PATTNAYAK VS STATE OF ODISHA	SANGRAM RATH VS	// ()
167	D-CRLREV/21822/2024 CRLREV/379/2024	RATIKANTA PATRA VS STATE OF ODISHA	UMESH CHANDRA BEHURA VS	UDITNAGAR /199 /2024 A.D.J.,SUNDARGARH(Sundargarh)
168	D-CRLREV/20810/2024 CRLREV/380/2024	RUTURAJ NAG@MANTU VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	CRA/0000007/2024 KOKSARA /62 /2024
169	D-CRLREV/22856/2024 CRLREV/381/2024	M.RAM MOHAN RAO VS STATE OF ODISHA	BISWAJIT MOHANTY VS	A.D.J.,BHAWANIPATNA(Kalahandi) CRA/0000005/2024
170	D-CRLREV/21961/2024 CRLREV/382/2024	M.D SADIK KHAN VS STATE OF ODISHA	JAYAPRAKASH TRIVEDI VS	BHANJANAGAR /3 /1989 A.D.J.,BHANJANAGAR(Ganjam) CRA/0000158/1999

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171	D-CRLREV/22465/2024 CRLREV/383/2024	STATE OF ODISHA MANASI NAYAK VS STATE OF ODISHA	SURYA NARAYAN SAHU VS	MISCA/0000131/2024 BEGUNIAPADA /378 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001736/2023
172	D-ELPET/31204/2024 ELPET/30/2024	DR.SUBASH MOHAPATRA VS DHARMENDRA PRADHAN	VS	// (//
173	D-MACA/29725/2024 MACA/746/2024	NEW INDIA ASSURANCE CO. LTD VS DEEPAK SETHI	PRASANTA KUMAR MAHALI VS	// III MACT,BALASORE(Baleshwar) Mac/0000142/2022
174	D-MACA/30330/2024 MACA/747/2024	PRITI RANJAN BARIK VS ISWAR HEMRAM	SATYABHUSAN DAS VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000868/2017
175	D-MACA/30399/2024 MACA/748/2024	M/S.NATIONAL INSURANCE CO. LTD. VS SATYA RANJAN SAHOO	BIJOY DASMOHAPATRA VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Pla/0001362/2018
176	D-MACA/30700/2024 MACA/749/2024	NATIONAL INSURANCE CO. LTD. VS SANGRAM BEZA	BIJOY DASMOHAPATRA VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0001362/2018
177	D-MACA/30876/2024 MACA/750/2024	THE OFFICER IN CHARGE NEW INDIA ASSURANCE COMPANY LTD. MUMBAI VS DUTIKA RAITA	PRAMOD KUMAR TRIPATHY VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000054/2019
178	D-MACA/30997/2024 MACA/751/2024	MANAGER(LLEGAL), M/S. NEW INDIA ASSURANCE CO.LTD. VS PUSPALATA DASH	SOMNATH ROY VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000353/2020
179	D-MACA/31292/2024 MACA/752/2024	MANAGER IN CHARGE T.P.HUB, ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS SILPASETTY DAS	PRASANTA KUMAR MAHALI VS	// 1st MACT, DHENKANAL(Dhenkanal) Mac/0000144/2021
180	D-MACA/31482/2024 MACA/753/2024	D.M., M/S. UNITED INDIA INSURANCE COMPANY LTD., SAMBALPUR VS SIALATA KALSAE	PRAKASH KUMAR MOHANTY VS	// I M.A.C.T., BALANGIR(Balangir) Mac/0000084/2022
181	D-MACA/31533/2024 MACA/754/2024	NIRABATI SIKA VS HRUSIKESH SAHU	PRADEEP KUMAR MISHRA VS	// 1st MACT, BHAWANIPATNA(Kalahandi) Mac/0000026/2020

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182	D-MACA/31534/2024 MACA/755/2024	KOUSALYA MAJHI VS CHUDAMANI MAJHI	PRADEEP KUMAR MISHRA VS	// 1st MACT, BHAWANIPATNA(Kalahandi) Mac/0000042/2021
183	D-MACA/31669/2024 MACA/756/2024	RAJESH DAS VS KHIROD KUMAR KAR	BISWAJIT MOHANTY VS	// 1st MACT, DHENKANAL(Dhenkanal) Mac/0000023/2022
184	D-MACA/31722/2024 MACA/757/2024	BIGHNESWAR PANDA VS D.M., THE ORIENTAL INSURANCE CO. LTD., BBSR	PRADEEP KUMAR MISHRA VS	// 1st MACT, BHAWANIPATNA(Kalahandi) Mac/0000064/2020
185	D-MACA/31734/2024 MACA/758/2024	GANESWAR DAS VS KHIROD KUMAR KAR	BISWAJIT MOHANTY VS	// 1st MACT, DHENKANAL(Dhenkanal) Mac/0000024/2022
186	D-MACA/32074/2024 MACA/759/2024	ANAND BARIK VS BISWAMMITRA MALLIK	BISHNU BRATA SINGH VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000153/2016
187	D-MACA/32259/2024 MACA/760/2024	MANAGER(LEGAL) T.P CELL M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS MADHAB SAHOO	PRASANTA KUMAR MAHALI VS	// 1st MACT, DHENKANAL(Dhenkanal) Mac/0000153/2020
188	D-MACA/32301/2024 MACA/761/2024	MONALISHA SWAIN VS RANJIT KUMAR SAHOO	SATYABHUSAN DAS VS	// III MACT,JAJPUR(Jajapur) Mac/0000257/2015
189	D-MACA/32340/2024 MACA/762/2024	BHANUMATI MAHANTA VS AFROZ KHAN	BIRANCHI NARAYAN RATH VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000170/2019
190	D-MATA/30089/2024 MATA/262/2024	KADAMBINI SETHI VS PRATAP KUMAR DAS	BALARAM NAYAK VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000194/2013
191	D-MATA/32009/2024 MATA/263/2024	SARADA PRASAD KAR VS SUBHALAXMI SARANGI	KSHIROD KUMAR PAHIL VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000248/2020
192	D-MATA/30798/2024 MATA/264/2024	KAJAL MOHAPATRA VS NARAYAN SARANGI	AJAYA KUMAR JENA VS	// JUDGE, FAMILY COURT, NAYAGARH(Nayagarh) CP/0000154/2022
193	D-RSA/32660/2024	PRAFULLA KUMAR DAS	AJIT KUMAR PANDA	//

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	RSA/268/2024	VS SUSANTA KUMAR DAS	VS	DIST.&SESSIONS JUDGE,KENDRAPARA RFA/0000036/2018
194	D-RVWPET/32665/2024 RVWPET/168/2024	BHUBANESWAR SITAL SASTHI COMMITTEE VS STATE OF ODISHA	SAMIR KUMAR MISHRA, SR.ADV. VS	// () //
195	D-TRP(C)/32273/2024 TRP(C)/215/2024	BISWARUPA SAMAL VS MAHARSHI PRASAD SAMAL	SWARUP KUMAR PATNAIK VS	// JUDGE,FAMILY COURT,ANGUL(Anugul IA/0000003/2024
196	D-TRP(C)/32748/2024 TRP(C)/216/2024	SWAYAM SIDDHA SAHU VS BHOLANATH PANDEY	SANJIBANI MISHRA VS	// JUDGE, FAMILY COURT, JHARSGUDA(G Mat/0000030/2021
197	D-TRP(C)/32245/2024 TRP(C)/217/2024	BINILATA GIRI@DAS VS PARAS GIRI	DIPTENDU SUNDAR RAY VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000424/2024
198	D-TRP(C)/32864/2024 TRP(C)/218/2024	CHANDANA SWAIN@MAMA VS PRASANTA KUMAR LENKA	RAMESH CHANDRA SWAIN VS	// JUDGE,FAMILY COURT,JAGATSINGPU CP/0000140/2024
199	D-TRP(C)/33005/2024 TRP(C)/219/2024	GANGADHAR SAO VS SUNIL KUMAR MAHAPATRA	AGNIHOTRA SAHU VS	// 1ST MACT,CUTTACK(Cuttack) MISCA/0001630/2023
200	D-WA/31561/2024 WA/2098/2024	STATE OF OTHER VS KAILASH CHANDRA SETHI	PRADEEP KUMAR ROUT, A.G.A VS	// () //
201	D-WA/31639/2024 WA/2099/2024	STATE OF ODISHA VS BIRAJA CHOUDHURY	DEBASIS MOHAPATRA(ASC) VS	// () //
202	D-WA/31641/2024 WA/2100/2024	STATE OF ODISHA VS DINESH KUMAR NAYAK	SANGRAM JENA(AGA) VS	// () //
203	D-WA/31643/2024 WA/2101/2024	STATE OF ODISHA VS SISIR KUMAR PATNAIK	SAROJA KANTA SAMAL(AGA) VS	// () //
204	D-WA/31646/2024 WA/2102/2024	STATE OF ODISHA VS	SANGRAM JENA(AGA) VS	// ()

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205	D-WA/31647/2024 WA/2103/2024	BIMAL KUMAR BEHERA STATE OF ODISHA VS	AMIYA KUMAR MISHRA(AGA) VS	// // 0
206	D-WA/31723/2024 WA/2104/2024	BINAYAK BAHINIPATI STATE OF ODISHA VS	RAJANI BHUSAN MISHRA,A.G.A VS	// // 0
207	D-WA/32464/2024 WA/2105/2024	CHIRANJIT MOHANTA SATYASISH SWAIN VS	H.V.B.R.K.DORA VS	// // 0
208	D-WA/31724/2024 WA/2106/2024	JAITUNA BIBI STATE OF ODISHA VS	RAJANI BHUSAN MISHRA,A.G.A VS	// // 0
209	D-WA/31725/2024 WA/2107/2024	UDAYNATH NAYAK STATE OF ODISHA VS	RAJANI BHUSAN MISHRA,A.G.A VS	// // 0
210	D-WA/31727/2024 WA/2108/2024	KAMALAKANTA PRAMANIK STATE OF ODISHA VS	RAJANI BHUSAN MISHRA, A.G.A. VS	// // 0
211	D-WA/31777/2024 WA/2109/2024	BHAJAHARI BINDHANI STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// // 0
212	D-WA/31783/2024 WA/2110/2024	BIMAL KUMAR PATI BHAKTA PADARABINDA RATH VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
213	D-WA/31790/2024 WA/2111/2024	STATE OF ODISHA NIMAIN CHARAN PALEI VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
214	D-WA/31793/2024 WA/2112/2024	STATE OF ODISHA STATE OF ODISHA VS	RAJANI BHUSAN MISHRA,A.G.A VS	// // 0
215	D-WA/31801/2024 WA/2113/2024	SARAT CHANDRA ROUT STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // 0
		GOUTAM NAIK		//

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216	D-WA/31832/2024 WA/2114/2024	STATE OF ODISHA VS PREMLATA PATTANAİK	SANGRAM JENA, A.G.A. VS	// 0 //
217	D-WA/31839/2024 WA/2115/2024	STATE OF ODISHA VS SAROJ KUMAR JENA	RAJANI BHUSAN MISHRA,A.G.A. VS	// 0 //
218	D-WP(C)/28497/2024 WP(C)/18476/2024	SAMİR @ SAMEER DIGAL VS STATE OF ODISHA	GOKHA BEHERA VS	// 0 //
219	D-WP(C)/27997/2024 WP(C)/18477/2024	HIMANSHU BHUSAN SAHOO VS STATE OF ODISHA	PRANGYANANDA PATTANAİK VS	// 0 //
220	D-WP(C)/28098/2024 WP(C)/18478/2024	BIJAY KUMAR MISHRA VS STATE OF ODISHA	NITISH KUMAR MISHRA VS	// 0 //
221	D-WP(C)/28104/2024 WP(C)/18479/2024	GUNANIDHI PRADHAN VS STATE OF ODISHA	NITISH KUMAR MISHRA VS	// 0 //
222	D-WP(C)/29130/2024 WP(C)/18480/2024	SATCHIDANANDA MISHRA VS UNION OF INDIA	PRASANNA KUMAR NAYAK VS	// 0 //
223	D-WP(C)/28064/2024 WP(C)/18481/2024	ASHOK KUMAR SWAIN VS STATE OF ODISHA	NITISH KUMAR MISHRA VS	// 0 //
224	D-WP(C)/31529/2024 WP(C)/18482/2024	M/S BALARAMPUR PROPERTIES PVT. LTD., CUTTACK VS PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR	RAMESH CHANDRA JENA VS	// 0 //
225	D-WP(C)/27669/2024 WP(C)/18483/2024	ODISHA FOREST DEVELOPMENT CORPORATION LTD.,JAJPUR VS THE REGIONAL PROVIDENT FUND COMMISSIONER-II, EPFO, CUTTACK	PITAMBAR JENA VS	// 0 //
226	D-WP(C)/31122/2024 WP(C)/18484/2024	SHYAM SUNDAR PALITA VS STATE OF ORISSA	SAURAV MOHANTY VS	// 0 //
227	D-WP(C)/28078/2024	SURENDRA KUMAR BEHERA	NITISH KUMAR MISHRA	//

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	WP(C)/18485/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/28068/2024 WP(C)/18486/2024	MAHESWAR JENA VS STATE OF ODISHA	NITISH KUMAR MISHRA VS	// 0 //
229	D-WP(C)/28086/2024 WP(C)/18487/2024	LAXMIDHAR SAHOO VS STATE OF ODISHA	NITISH KUMAR MISHRA VS	// 0 //
230	D-WP(C)/32441/2024 WP(C)/18488/2024	LALIT MOHAN BHOI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
231	D-WP(C)/29026/2024 WP(C)/18489/2024	MANORANJAN MANDAL VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
232	D-WP(C)/31132/2024 WP(C)/18490/2024	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	SAURAV MOHANTY VS	// 0 //
233	D-WP(C)/32581/2024 WP(C)/18491/2024	ABDUL ZARIF KHAN VS ADDL. COMMNR. TRANSPORT (ENF), STA, ODISHA	KADAR MOHAMMAD VS	// 0 //
234	D-WP(C)/32787/2024 WP(C)/18492/2024	M/S. PANDA MEDICAL STORE, BBMCH, BOLANGIR VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
235	D-WP(C)/32713/2024 WP(C)/18493/2024	SANGRAM KESHARI JENA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
236	D-WP(C)/32445/2024 WP(C)/18494/2024	SURAJ KUMAR NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
237	D-WP(C)/29386/2024 WP(C)/18495/2024	DR. PRAVASH CHANDRA NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
238	D-WP(C)/32719/2024 WP(C)/18496/2024	BHARAT MALLA VS	SUBASH CHANDRA PANI VS	// 0

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239	D-WP(C)/31133/2024 WP(C)/18497/2024	STATE OF ODISHA PRAMOD KUMAR DASH VS	ANIL KUMAR BEHERA VS	// // ()
240	D-WP(C)/29623/2024 WP(C)/18498/2024	STATE OF ODISHA KANHU CHARAN SAHU VS	HRUDANANDA MOHAPATRA VS	// // ()
241	D-WP(C)/28089/2024 WP(C)/18499/2024	STATE OF ODISHA BIJAYA KUMAR BISWAL VS	NITISH KUMAR MISHRA VS	// // ()
242	D-WP(C)/29608/2024 WP(C)/18500/2024	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	HRUDANANDA MOHAPATRA VS	// // ()
243	D-WP(C)/30792/2024 WP(C)/18501/2024	STATE OF ODISHA RABINDRANATH BARIK VS	AUROBINDA SAHOO VS	// // ()
244	D-WP(C)/31136/2024 WP(C)/18502/2024	STATE OF ODISHA MINAKSHI NAYAK VS	SAURAV MOHANTY VS	// // ()
245	D-WP(C)/31010/2024 WP(C)/18503/2024	STATE OF ORISSA ASADHU BISWAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
246	D-WP(C)/29390/2024 WP(C)/18504/2024	STATE OF ODISHA GHASIRAM BHOI VS	ANANYA MISHRA VS	// // ()
247	D-WP(C)/31138/2024 WP(C)/18505/2024	STATE OF ODISHA MADAN MOHAN SAHOO VS	ANIL KUMAR BEHERA VS	// // ()
248	D-WP(C)/31116/2024 WP(C)/18506/2024	STATE OF ODISHA SANATAN SAHOO VS	DHANESWAR BEHERA VS	// // ()
249	D-WP(C)/27517/2024 WP(C)/18507/2024	STATE OF ODISHA SURENDRA PATEL VS STATE OF ORISSA	SURYA NARAYAN SATAPATHY VS	// // () //

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250	D-WP(C)/32622/2024 WP(C)/18508/2024	M/S. PARADIP PORT STEVEDORES ASSOCIATION, JAGATSINGHPUR VS DEPUTY DIRECTOR (REVENUE) ESIC, BBSR	SOMANATH MISHRA VS	// 0 //
251	D-WP(C)/31142/2024 WP(C)/18509/2024	MANOHAR SAHOO VS STATE OF ORISSA	SAURAV MOHANTY VS	// 0 //
252	D-WP(C)/32582/2024 WP(C)/18510/2024	ABDUL ZARIF KHAN VS ADDL. COMMNR. TRANSPORT (ENF), STA, ODISHA	KADAR MOHAMMAD VS	// 0 //
253	D-WP(C)/31146/2024 WP(C)/18511/2024	PRATAP KUMAR SAIPATEL VS STATE OF ORISSA	SAURAV MOHANTY VS	// 0 //
254	D-WP(C)/32776/2024 WP(C)/18512/2024	PRAMOD MOHANTY VS STATE OF ODISHA	GANESH PRASAD MOHANTY VS	// 0 //
255	D-WP(C)/32195/2024 WP(C)/18513/2024	ALOKASHRIBAD PANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
256	D-WP(C)/32210/2024 WP(C)/18514/2024	BIRENDRA NATH DAS VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	// 0 //
257	D-WP(C)/32596/2024 WP(C)/18515/2024	ARUNABHA KAR VS SWAGATIKA RATH	HRUDANANDA MOHAPATRA VS	// 0 //
258	D-WP(C)/32716/2024 WP(C)/18516/2024	PRASANNA KUMAR DASH VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
259	D-WP(C)/32218/2024 WP(C)/18517/2024	RATNAKAR PARIDA VS CHAIRMAN, ORISSA AGRO INDUSTRIES CORPORATION LTD, BBSR	DR. JITENDRA KUMAR LENKA VS	// 0 //
260	D-WP(C)/32618/2024 WP(C)/18518/2024	M/S. BASUDEV CONSTRUCTION, JAGATSINGHPUR VS DEPUTY DIRECTOR (REVENUE), ESIC, BBSR	SOMANATH MISHRA VS	// 0 //
261	D-WP(C)/32490/2024	LAXMI KANTA PRADHAN	JANAKI KANTA MAHAPATRA	//

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	WP(C)/18519/2024	VS EMPLOYMEES PROVIDENT FUND ORGANIZATION, BBSR	VS	0 //
262	D-WP(C)/32542/2024 WP(C)/18520/2024	GULNAGAR BRUHADKAR KRUSHI RUNA SAHAJOGA SAMITI , KENDRAPARA VS COMMISSIONER , CONSOLIDATION , BOARD OF REVENUE , ODISHA	NITYANANDA BEHURIA VS	// 0 //
263	D-WP(C)/32628/2024 WP(C)/18521/2024	MANGULU BEHERA VS ADDITIONAL COMMISSIONER OF SURVEY, SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK KUMAR DAS VS	// 0 //
264	D-WP(C)/30003/2024 WP(C)/18522/2024	PRATAP SWAIN VS GOVT OF ODISHA	PRAMOD KISHOR CHAND VS	// 0 //
265	D-WP(C)/33123/2024 WP(C)/18523/2024	OM SAI COLLEGE OF PHARMACY AND HEALTH SCIENCES VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
266	D-WP(C)/33109/2024 WP(C)/18524/2024	SAROJ KUMAR SHARMA VS THE CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
267	D-WP(C)/33124/2024 WP(C)/18525/2024	COLLEGE OF PHARMACEUTICAL SCIENCES VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
268	D-WP(C)/30422/2024 WP(C)/18526/2024	M/S ARYANS INFRASTRUCTURE PVT. LTD., VS STATE OF ODISHA	ANAMA CHARAN PANDA VS	// 0 //
269	D-WP(C)/30425/2024 WP(C)/18527/2024	DEBASISH MOHANTY VS THE COLLECTOR AND D.M. KHORDHA	BIPIN KUMAR NAYAK VS	// 0 //
270	D-WP(C)/33126/2024 WP(C)/18528/2024	INSTITUTE OF PHARMACEUTICAL SCIENCE AND TECHNOLOGY VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
271	D-WP(C)/30821/2024 WP(C)/18529/2024	SUSHOMA DEVI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
272	D-WP(C)/30478/2024 WP(C)/18530/2024	BASANTA KUMAR BEHURIA VS	KSHIROD KUMAR PAHIL VS	// 0

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273	D-WP(C)/31608/2024 WP(C)/18531/2024	STATE OF ODISHA PRASANTA KUMAR SAHOO VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// // 0 //
274	D-WP(C)/30829/2024 WP(C)/18532/2024	PRAMOD KUMAR DANDASENA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
275	D-WP(C)/32612/2024 WP(C)/18533/2024	MANASI MAHAPATRA VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
276	D-WP(C)/31135/2024 WP(C)/18534/2024	NAYAK BEHERA VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
277	D-WP(C)/32615/2024 WP(C)/18535/2024	SARITANJALI NAYAK VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
278	D-WP(C)/30831/2024 WP(C)/18536/2024	MINATI PATTNAIK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
279	D-WP(C)/30523/2024 WP(C)/18537/2024	SURESH CHANDRA PATRA VS STATE OF ODISHA	ASHUTOSH MISHRA VS	// 0 //
280	D-WP(C)/31147/2024 WP(C)/18538/2024	TILOTAMA NAIK VS STATE OF ODISHA	DEBENDRA KUMAR DAS VS	// 0 //
281	D-WP(C)/31401/2024 WP(C)/18539/2024	ARADHYA PRADHAN VS STATE OF ORISSA	Swoyam Prabhu Jena VS	// 0 //
282	D-WP(C)/30920/2024 WP(C)/18540/2024	SURENDRA KUMAR SINGH VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
283	D-WP(C)/31753/2024 WP(C)/18541/2024	SANTOSH KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //

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284	D-WP(C)/31402/2024 WP(C)/18542/2024	ARNADA KUMAR MOHANTY VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
285	D-WP(C)/32845/2024 WP(C)/18543/2024	SATYANARAYAN COLLEGE OF NURSINGH, MALKANGIRI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
286	D-WP(C)/30564/2024 WP(C)/18544/2024	BISHNU CHARAN SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
287	D-WP(C)/32722/2024 WP(C)/18545/2024	NIRMAL KUMAR PARIDA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
288	D-WP(C)/32822/2024 WP(C)/18546/2024	DILIP KUMAR SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
289	D-WP(C)/31998/2024 WP(C)/18547/2024	SATYABHAMA HATI VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
290	D-WP(C)/33017/2024 WP(C)/18548/2024	AJAYA KUMAR KHATEI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
291	D-WP(C)/33073/2024 WP(C)/18549/2024	G D MINING PVT. LTD., KOLKATA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
292	D-WP(C)/30566/2024 WP(C)/18550/2024	SURENDRA NATH PATTNAYAK VS REGISTRAR (JUDICIAL)	JAYAKRISHNA MOHAPATRA VS	// 0 //
293	D-WP(C)/32823/2024 WP(C)/18551/2024	INDRAMANI DAS VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
294	D-WP(C)/30985/2024 WP(C)/18552/2024	ABHAY MALICK VS THE BRANCH MANAGER, HINDUJA FINANCE LTD	RANJAN KUMAR NAYAK VS	// 0 //
295	D-WP(C)/31999/2024	PRADIPTA KUMAR DESWARI @ PRADI	PRAMOD KUMAR ROUT	//

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	WP(C)/18553/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/30753/2024 WP(C)/18554/2024	ARYANS INFRASTRUCTURES PVT.LTD, KHURDA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
297	D-WP(C)/32754/2024 WP(C)/18555/2024	SAROJ KUMAR SETH VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
298	D-WP(C)/33018/2024 WP(C)/18556/2024	BATAKRUSHNA MUDULI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
299	D-WP(C)/32170/2024 WP(C)/18557/2024	DAITARI BEHERA VS COLLECTOR, KHORDHA	PRONOY MOHANTY VS	// 0 //
300	D-WP(C)/31011/2024 WP(C)/18558/2024	BIBHUTI BEHERAMALI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
301	D-WP(C)/32896/2024 WP(C)/18559/2024	GANGADHAR JENA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
302	D-WP(C)/31015/2024 WP(C)/18560/2024	BIJUPATTNAIK PHYSIOTHERAPY COLLEGE, BARIPADA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
303	D-WP(C)/30776/2024 WP(C)/18561/2024	RISHABH MINING PVT LTD VS STATE OF ODISHA	JAGAMOHAN PATTNAIK VS	// 0 //
304	D-WP(C)/31112/2024 WP(C)/18562/2024	BIRAJ KUMAR NAYAK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
305	D-WP(C)/33214/2024 WP(C)/18563/2024	LUCY SETHY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
306	D-WP(C)/31403/2024 WP(C)/18564/2024	SATYABRATA SATAPATHY VS	KUNAL KUMAR SWAIN VS	// 0

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307	D-WP(C)/32933/2024 WP(C)/18565/2024	STATE OF ODISHA PRABHAT KUMAR ROUSTRAY VS	ARUN KUMAR PATRA VS	// // 0
308	D-WP(C)/31148/2024 WP(C)/18566/2024	STATE OF ORISSA AJAYA KUMAR PRADHAN VS	ANIL KUMAR BEHERA VS	// // 0
309	D-WP(C)/30790/2024 WP(C)/18567/2024	STATE OF ODISHA DINESH CHANDRA JENA VS	AUROBINDA SAHOO VS	// // 0
310	D-WP(C)/31413/2024 WP(C)/18568/2024	STATE OF ODISHA NARAYAN PANDA VS	PREMANANDA MOHANTY VS	// // 0
311	D-WP(C)/31414/2024 WP(C)/18569/2024	STATE OF ODISHA AKHILA KUMAR DAS VS	ACHYUTANANDA PATTANAİK VS	// // 0
312	D-WP(C)/31205/2024 WP(C)/18570/2024	STATE OF ODISHA SWARUPANANDA PANIGRAHI VS	PRASANTA KUMAR SATAPATHY VS	// // 0
313	D-WP(C)/33308/2024 WP(C)/18571/2024	STATE OF ODISHA TANSAM ENGINEERING AND CONSTRUCTION COMPANY, ROURKELA VS	ANUPAM DASH VS	// // 0
314	D-WP(C)/33231/2024 WP(C)/18572/2024	STATE OF ODISHA DAITARY JENA VS	DILLIP KUMAR RAY VS	// // 0
315	D-WP(C)/31210/2024 WP(C)/18573/2024	STATE OF ODISHA GUNAMANI PADHAN VS	KUNAL KUMAR SWAIN VS	// // 0
316	D-WP(C)/30866/2024 WP(C)/18574/2024	STATE OF ODISHA PRADEEP KUMAR SAHOO VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
317	D-WP(C)/31612/2024 WP(C)/18575/2024	STATE OF ODISHA JAMBESWAR SAHOO VS	AMITAV TRIPATHY VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/31195/2024 WP(C)/18576/2024	HRUDANANDA DANI NURSING COLLEGE, SUNDERGARH VS THE PRINCIPAL SECY TO GOVT. HEALTH AND FAMILY WELFARE DEPT GOVT. OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
319	D-WP(C)/32404/2024 WP(C)/18577/2024	PRASANNA KUMAR PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
320	D-WP(C)/31631/2024 WP(C)/18578/2024	ALEKHA CHANDRA BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
321	D-WP(C)/31176/2024 WP(C)/18579/2024	DEBASMITA BARIK VS UNION OF INDIA	KUNAL KUMAR SWAIN VS	// 0 //
322	D-WP(C)/31199/2024 WP(C)/18580/2024	SUPRAVA SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
323	D-WP(C)/31213/2024 WP(C)/18581/2024	SHANTI SCHOOL OF NURSING AND RESEARCH CENTRE, BALASORE VS THE PRINCIPAL SECY TO GOVT. HEALTH AND FAMILY WELFARE DEPT GOVT OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
324	D-WP(C)/31419/2024 WP(C)/18582/2024	MANORANJAN SWAIN VS STATE OF ODISHA	SKUNAL KUMAR SWAIN VS	// 0 //
325	D-WP(C)/31642/2024 WP(C)/18583/2024	PURNIMA HATI VS STATE OF ODISHA	JIBANKANTA PATTANAIAK VS	// 0 //
326	D-WP(C)/30936/2024 WP(C)/18584/2024	SUBASINI SETHI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
327	D-WP(C)/32499/2024 WP(C)/18585/2024	RINKI NAYAK VS UNION GOVT. OF INDIA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
328	D-WP(C)/31655/2024 WP(C)/18586/2024	SUNIL MALLIK VS GOVT OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
329	D-WP(C)/30976/2024	PINTU ORAM	RAKESH BEHERA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18587/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/31660/2024 WP(C)/18588/2024	RAJKISHORE MISHRA VS GOVT. OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
331	D-WP(C)/31200/2024 WP(C)/18589/2024	ALOK KUMAR NAIK VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
332	D-WP(C)/33081/2024 WP(C)/18590/2024	URMILA NAIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
333	D-WP(C)/31220/2024 WP(C)/18591/2024	DINABANDHU PADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
334	D-WP(C)/32877/2024 WP(C)/18592/2024	THE CONSTRUCTION WORKERS UNITED UNION, KORAPUT VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
335	D-WP(C)/31662/2024 WP(C)/18593/2024	TRUPTIRANI PATTANAIK VS LIQUIDATOR-CUM-DRCS	DEBASIS TRIPATHY VS	// 0 //
336	D-WP(C)/31202/2024 WP(C)/18594/2024	AYAN SCHOOL OF NURSING, KANDHAMAL VS THE PRINCIPAL SECY TO GOVT .HEALTH AND FAMILY WELFARE DEPT, BBSR	GOPAL PRASAD JENA VS	// 0 //
337	D-WP(C)/31229/2024 WP(C)/18595/2024	SABITRI DEVI SCHOOL OF NURSING, CUTTACK VS THE PRINCIPAL SECY TO GOVT. HEALTH AND FAMILY WELFARE DEPT GOVT OF ODISHA, BBSR	GOPAL PRASAD JENA VS	// 0 //
338	D-WP(C)/31392/2024 WP(C)/18596/2024	HRUDANANDA MALL VS COMMNR. CUM SECY. TO GOVT. LABOUR AND ESI DEPT., ODISHA	AKSHYANGSHU SEKHAR NANDY VS	// 0 //
339	D-WP(C)/31438/2024 WP(C)/18597/2024	NISHA DEVI VS THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., SAMBALPUR	PRASANNA KUMAR MISHRA VS	// 0 //
340	D-WP(C)/31679/2024 WP(C)/18598/2024	RAMESH CHANDRA MALLICK VS	KANANBALA ROY CHOUDHURY VS	// 0

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341	D-WP(C)/32124/2024 WP(C)/18599/2024	STATE OF ODISHA KAILASH CHANDRA DHAL VS	SWETALANA DAS VS	// // 0
342	D-WP(C)/32629/2024 WP(C)/18600/2024	STATE OF ODISHA DILAR KHAN VS	SURESH KUMAR JENA VS	// // 0
343	D-WP(C)/31261/2024 WP(C)/18601/2024	THE COLLECTOR-CUM-LAND ACQUISITION OFFICER, SUNDERGARH BIGHNESWAR SATAPATHY VS	ANIL KUMAR DAS VS	// // 0
344	D-WP(C)/31744/2024 WP(C)/18602/2024	STATE OF ODISHA A. JYOTI SARAB VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
345	D-WP(C)/32692/2024 WP(C)/18603/2024	THE STATE OF ODISHA PADMALOCHAN MOHALLIK VS	DILLIP KUMAR MOHAPATRA VS	// // 0
346	D-WP(C)/31451/2024 WP(C)/18604/2024	STATE OF ODISHA SUBHAM COLLEGE OF NURSING(B.SC. NURSING), BHADRAK VS	SIDHESWAR MALLIK VS	// // 0
347	D-WP(C)/31459/2024 WP(C)/18605/2024	STATE OF ODISHA BHANJA COLLEGE OF NURSING (B.SC.NURSING), GANJAM VS	SIDHESWAR MALLIK VS	// // 0
348	D-WP(C)/31334/2024 WP(C)/18606/2024	STATE OF ODISHA RAMAKANTA SAHOO VS	JYOTIRMAY GUPTA VS	// // 0
349	D-WP(C)/31779/2024 WP(C)/18607/2024	STATE OF ODISHA DANIEL SABAR VS	MIHIR KANTA RATH VS	// // 0
350	D-WP(C)/31530/2024 WP(C)/18608/2024	THE COLLECTOR AND D.M. GAJAPATI DAYANIDHI BARIK VS	SUDHANSHU SEKHAR PRATAP VS	// // 0
351	D-WP(C)/31528/2024 WP(C)/18609/2024	STATE OF ODISHA BIJAY KUMAR MAHANTA VS	AMIT KUMAR NATH VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/33086/2024 WP(C)/18610/2024	BIPAK NAIK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
353	D-WP(C)/31546/2024 WP(C)/18611/2024	NILAKANTHA BEHERA VS EAST COAST RAILWAY, BBSR	ABHILASH MISHRA VS	// 0 //
354	D-WP(C)/31788/2024 WP(C)/18612/2024	DEEPAK KUMAR ROUSTRAY VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
355	D-WP(C)/32898/2024 WP(C)/18613/2024	GANGADHAR JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
356	D-WP(C)/32909/2024 WP(C)/18614/2024	GANGADHAR JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
357	D-WP(C)/32895/2024 WP(C)/18615/2024	GANGADHAR JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
358	D-WP(C)/31802/2024 WP(C)/18616/2024	BRAJABANDHU SAMAL VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //
359	D-WP(C)/32913/2024 WP(C)/18617/2024	GANGADHAR JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
360	D-WP(C)/31906/2024 WP(C)/18618/2024	BHAGYA LAXMI MOHANTY VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
361	D-WP(C)/31465/2024 WP(C)/18619/2024	M/S. ADMINISTRATOR WESCO UTILITY, SAMBALPUR VS CHIEF COMNR. OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
362	D-WP(C)/31540/2024 WP(C)/18620/2024	MANORAMA DALAI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
363	D-WP(C)/32179/2024	SUDHAKAR SING	KUNAL KUMAR SWAIN	//

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	WP(C)/18621/2024	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/31499/2024 WP(C)/18622/2024	ROYAL ACADEMY, DHENKANAL VS THE PRINCIPAL SECY TO GOVT. HEALTH AND FAMILY WELFARE DEPT, BBSR	GOPAL PRASAD JENA VS	// 0 //
365	D-WP(C)/31949/2024 WP(C)/18623/2024	BISWAJIT PANDA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
366	D-WP(C)/32178/2024 WP(C)/18624/2024	DEVADEVIKA SCHOOL OF NURSING , BBSR VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
367	D-WP(C)/32611/2024 WP(C)/18625/2024	JAGNESWAR PRAHARAJ VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
368	D-WP(C)/32019/2024 WP(C)/18626/2024	SWARNALATA PATI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
369	D-WP(C)/32156/2024 WP(C)/18627/2024	JYOTIRMAYEE PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
370	D-WP(C)/32022/2024 WP(C)/18628/2024	RADHANATH PARIDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
371	D-WP(C)/31507/2024 WP(C)/18629/2024	MINATI DEVI SCHOOL OF NURSING, JAJPUR VS THE PRINCIPAL SECY TO GOVT. HEALTH AND FAMILY WELFARE DEPT, BBSR	GOPAL PRASAD JENA VS	// 0 //
372	D-WP(C)/31851/2024 WP(C)/18630/2024	LAXMAN KUMAR NAYAK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
373	D-WP(C)/31510/2024 WP(C)/18631/2024	ANJALI NAYAK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
374	D-WP(C)/32891/2024 WP(C)/18632/2024	JAYASHREE SINGHDEO VS	BIBHU PRASAD DAS VS	// 0

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375	D-WP(C)/31862/2024 WP(C)/18633/2024	STATE OF ODISHA MANORAMA MOHANTY VS	PITABMAR BEHERA VS	// // ()
376	D-WP(C)/32073/2024 WP(C)/18634/2024	STATE OF ODISHA RAM MOHANTY @ RAM CHANDRA MOHANTY VS	BIRAJA PRASANNA DAS VS	// // ()
377	D-WP(C)/32116/2024 WP(C)/18635/2024	SUB- COLLECTOR, BISSAMCUTTACK GOURA CHANDRA MISHRA VS	RAMDAS ACHARY VS	// // ()
378	D-WP(C)/33085/2024 WP(C)/18636/2024	STATE OF ODISHA PRABHAT KUMAR PRADHAN VS	SITANSU MOHAN SINGH VS	// // ()
379	D-WP(C)/32916/2024 WP(C)/18637/2024	STATE OF ODISHA GANGADHAR JENA VS	SITANSU MOHAN SINGH VS	// // ()
380	D-ABLAPL/19549/2024 ABLAPL/8243/2024	STATE OF ODISHA DIPAK SWAIN VS	SANJIB KUMAR BHANJADEO VS	// // /0
381	D-ABLAPL/20507/2024 ABLAPL/8244/2024	STATE OF ODISHA PINTU BEHERA VS	ARUN KUMAR DAS VS	J.M.F.C,TANGI(Khordha) 2(C)CC/000009/2024 TUMUSINGA /180 /2024 ()
382	D-ABLAPL/22505/2024 ABLAPL/8245/2024	STATE OF ODISHA GOPINATH NAYAK VS	SARADA PRASAD DASH VS	// // /0
383	D-ABLAPL/21090/2024 ABLAPL/8246/2024	STATE OF ODISHA NANDA KISHORE BARCHI VS	PVS NANAJI ACHARY VS	J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000438/2024 JEYPORE MAHILA /70 /2024 ()
384	D-ABLAPL/22735/2024 ABLAPL/8247/2024	STATE OF ODISHA KULAMANI PANDA VS	PRIYA RANJAN MISHRA VS	// // /0
385	D-ABLAPL/21260/2024 ABLAPL/8248/2024	STATE OF ODISHA BHAGABAN SABAR VS	SATYA NARAYAN PUROHIT VS	// // /0
		STATE OF ODISHA		//

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386	D-ABLAPL/22741/2024 ABLAPL/8249/2024	DIPAK PANDA @ DEEPAK KUMAR PANDA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	DHUSURI /260 /2024 () //
387	D-ABLAPL/22522/2024 ABLAPL/8250/2024	INDRAMANI MAHANTA @ INDARMANI MAHANTA VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	RANPUR /22 /2014 () //
388	D-ABLAPL/22770/2024 ABLAPL/8251/2024	LIPU SENAPATI @ SWAIN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ABHAYACHANDPUR /177 /2022 () //
389	D-ABLAPL/22590/2024 ABLAPL/8252/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /282 /2024 () //
390	D-ABLAPL/22771/2024 ABLAPL/8253/2024	USHARANI BARIK VS STATE OF ODISHA	PRAVAT KUMAR TADA VS	AINTHAPALI /148 /2024 () //
391	D-ABLAPL/21290/2024 ABLAPL/8254/2024	KALLAKURI GOLLA BABU VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	LAXMISAGAR P.S. /297 /2020 () //
392	D-ABLAPL/22772/2024 ABLAPL/8255/2024	USHARANI BARIK VS STATE OF ODISHA	MOHAMMAD AKRAM VS	AINTHAPALI /149 /2024 () //
393	D-ABLAPL/21516/2024 ABLAPL/8256/2024	RENU MALLIK VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	GANIA /89 /2024 () //
394	D-ABLAPL/22841/2024 ABLAPL/8257/2024	PRODYUMNA SAHU @ ANIL SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	BOLANGIR TOWN /273 /2023 () //
395	D-ABLAPL/22849/2024 ABLAPL/8258/2024	KALYANI NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /234 /2024 () //
396	D-ABLAPL/21611/2024 ABLAPL/8259/2024	RAJA @ ABHISHEK MAJHI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	KRUSHNA PRASAD /18 /2023 () //
397	D-ABLAPL/22850/2024	SHANKARA SAHU	JUGALA KISHORE PANDA	BAUNISUNI /78 /2024

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	ABLAPL/8260/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/22719/2024 ABLAPL/8261/2024	SARASWATI BAG VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SINGLA /85 /2016 () //
399	D-ABLAPL/22851/2024 ABLAPL/8262/2024	MAMA MALIK @ MAMINA MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /515 /2024 () //
400	D-ABLAPL/21820/2024 ABLAPL/8263/2024	SATYAJIT PRADHAN@BUBU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	LINGARAJ P.S. /218 /2018 () //
401	D-ABLAPL/22462/2024 ABLAPL/8264/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /251 /2024 () //
402	D-ABLAPL/22895/2024 ABLAPL/8265/2024	RAS BIHARI DAS VS STATE OF ODISHA	GOURI MOHAN RATH VS	BIRIDI PS /231 /2024 () //
403	D-ABLAPL/21875/2024 ABLAPL/8266/2024	SAHADEV PUJARI VS STATE OF ODISHA	P.V.S. NANAJI ACAHARY VS	JEYPORE MAHILA /113 /2024 () //
404	D-ABLAPL/22934/2024 ABLAPL/8267/2024	PRAVAKAR DAS VS STATE OF ODISHA	BYOMOKESH SAHOO VS	SORO /673 /2024 () //
405	D-ABLAPL/21948/2024 ABLAPL/8268/2024	SHIBABRATA DAS @ BULU DAS VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	BADAGODA P.S. /453 /2024 () //
406	D-ABLAPL/22935/2024 ABLAPL/8269/2024	ANIL KUMAR KAR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BALIKUDA /220 /2024 () //
407	D-ABLAPL/22525/2024 ABLAPL/8270/2024	SUNIL BAGHA @ SUNIL BAG VS STATE OF ODISHA	SAILABALA JENA VS	PAIKMAL /194 /2021 () //
408	D-ABLAPL/22169/2024 ABLAPL/8271/2024	BUDU GOUDA VS	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /272 /2024 ()

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409	D-ABLAPL/22948/2024 ABLAPL/8272/2024	STATE OF ODISHA BABU @ BINOD BARIK @ HARIJAN VS	ARIJEET MISHRA VS	// JEYPORE SADAR /84 /2024 ()
410	D-ABLAPL/22954/2024 ABLAPL/8273/2024	STATE OF ODISHA BIDYADHAR SAHOO VS	BISWARANJAN DALAI VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack)
411	D-ABLAPL/22247/2024 ABLAPL/8274/2024	STATE OF ODISHA SONU GOUDA VS	S.S.RAY (2) VS	2(A)CC/0000110/2024 DHARAKOT PS /226 /2024 ()
412	D-ABLAPL/22538/2024 ABLAPL/8275/2024	STATE OF ODISHA BINOD MISHRA VS	SAMARENDRA BAHADUR VS	// BANSADA /245 /2024 ()
413	D-ABLAPL/22972/2024 ABLAPL/8276/2024	STATE OF ODISHA SIBA @ KANHA MALLICK VS	SANJIT MISHRA VS	// BALIAPANDA /158 /2024 ()
414	D-ABLAPL/22973/2024 ABLAPL/8277/2024	STATE OF ODISHA GUDU @ RUDRA PRASADA ROUT VS	SANJIT MISHRA VS	// PURI TOWN /289 /2023 ()
415	D-ABLAPL/22976/2024 ABLAPL/8278/2024	STATE OF ODISHA PARAMESWAR SETHI VS	RAMAKANTA PANDA VS	// BALASORE SADAR /300 /2024 ()
416	D-ABLAPL/22544/2024 ABLAPL/8279/2024	STATE OF ODISHA DILIP KUMAR ROUT VS	AVIRAM PATRA VS	// INFOCITY PS /142 /2024 ()
417	D-ABLAPL/22285/2024 ABLAPL/8280/2024	STATE OF ODISHA ANIL PRADHAN VS	RONIT GHOSH VS	// DHENKANAL TOWN /980 /2023 ()
418	D-ABLAPL/21527/2024 ABLAPL/8281/2024	STATE OF ODISHA ANASUYA NATH VS	PRAKASH KUMAR MISHRA VS	// RAJNAGAR /88 /2024 ()
419	D-ABLAPL/22303/2024 ABLAPL/8282/2024	STATE OF ODISHA V. RAJESH @ RAJESH HANTAL VS	MANORANJAN PADHY VS	// MACHHKUND /17 /2011 ()
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420	D-ABLAPL/21551/2024 ABLAPL/8283/2024	ANOJ RANJAN NATH VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	RAJNAGAR /88 /2024 () //
421	D-ABLAPL/22545/2024 ABLAPL/8284/2024	BUDDAR RAJU RHODA VS STATE OF ODISHA	LALATENDU JENA VS	POTTANGI /53 /2024 () //
422	D-ABLAPL/23003/2024 ABLAPL/8285/2024	SIBASANKAR SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /85 /2024 () //
423	D-ABLAPL/22323/2024 ABLAPL/8286/2024	PURNA CHANDRA CHOTTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 J.M.F.C.,KHURDA(Khordha) 2(B)CC/0000001/2024
424	D-ABLAPL/22328/2024 ABLAPL/8287/2024	DEBARATA MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /269 /2024 () //
425	D-ABLAPL/22551/2024 ABLAPL/8288/2024	RAKSHAYAK BEHERA@RAKHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH SADAR /222 /2024 () //
426	D-ABLAPL/22703/2024 ABLAPL/8289/2024	DEBI PRASAD DAS VS STATE OF ODISHA	DEBA KUMAR RATH VS	MAHILA P.S.(BBSR) /117 /2024 () //
427	D-ABLAPL/22403/2024 ABLAPL/8290/2024	BIKASH THAPA VS STATA OF ODISHA	PRASANTA KUMAR ROUTRAY VS	ATTABIRA /446 /2023 () //
428	D-ABLAPL/22428/2024 ABLAPL/8291/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /278 /2024 () //
429	D-ABLAPL/22431/2024 ABLAPL/8292/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /277 /2024 () //
430	D-ABLAPL/23005/2024 ABLAPL/8293/2024	JAHANGIR KHAN VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /671 /2024 () //
431	D-ABLAPL/22434/2024	SANJIB SUNA	SACHIDANANDA PADHEE	RAGHUNATHPALI /384 /2023

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	ABLAPL/8294/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/22552/2024 ABLAPL/8295/2024	GOPAL DAKUA @ SUSANTA DAKUA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	SHERAGADA /289 /2024 () //
433	D-ABLAPL/23008/2024 ABLAPL/8296/2024	SANJAY KUMAR BEHERA VS STATE OF ODISHA	SUVALAXMI DEVI VS	DELANGA /280 /2024 () //
434	D-ABLAPL/22444/2024 ABLAPL/8297/2024	LIZA @ SUCHISMITA ROUT VS STATE OF ODISHA	SANJIT KUMAR DASH VS	JENAPUR /219 /2024 () //
435	D-ABLAPL/23009/2024 ABLAPL/8298/2024	DILIP RAY VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	KHETRARAJPUR /142 /2024 () //
436	D-ABLAPL/22576/2024 ABLAPL/8299/2024	LUNA NAYAK @ MUNA NAYAK VS STATE OF ODISHA	SUVALAXMI DEVI VS	ODAGAON /122 /2024 () //
437	D-ABLAPL/22447/2024 ABLAPL/8300/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /281 /2024 () //
438	D-ABLAPL/23212/2024 ABLAPL/8301/2024	SUNA CHAND NAYAK VS STATE OF ODISHA	SAROJ MOHARANA VS	BHANDARIPOKHARI /328 /2024 () //
439	D-ABLAPL/22451/2024 ABLAPL/8302/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /274 /2024 () //
440	D-ABLAPL/22831/2024 ABLAPL/8303/2024	BHAKTA KHUTULA VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /229 /2024 () //
441	D-ABLAPL/22579/2024 ABLAPL/8304/2024	LAMBODAR SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	GAISILET /135 /2024 () //
442	D-ABLAPL/22833/2024 ABLAPL/8305/2024	BHARAT KHUTULA @ BANA KHUTULA VS	SATYABRATA PANDA VS	PADAMPUR /229 /2024 ()

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443	D-ABLAPL/22454/2024 ABLAPL/8306/2024	STATE OF ODISHA ISMAIL ANSARI VS STATE OF ODISHA	JNYANANANDA PANDA VS	// KESINGA /186 /2021 ()
444	D-ABLAPL/22455/2024 ABLAPL/8307/2024	LITU BHAI KASTA@SUVAKANTA KASTA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// JALESWAR /379 /2024 ()
445	D-ABLAPL/22585/2024 ABLAPL/8308/2024	TANU CHANDRA PATRA VS STATE OF ODISHA	AMITAV DAS VS	// BARKOTE /365 /2024 ()
446	D-ABLAPL/22835/2024 ABLAPL/8309/2024	CHANDALA PARICHHA VS STATE OF ODISHA	SATYABRATA PANDA VS	// KANTAMAL /144 /2024 ()
447	D-ABLAPL/22616/2024 ABLAPL/8310/2024	SETRAM SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA
448	D-ABLAPL/22898/2024 ABLAPL/8311/2024	RAMESH CHANDRA ROUT VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	ICC/000010/2024 MATHILI /149 /2024 ()
449	D-ABLAPL/22626/2024 ABLAPL/8312/2024	CHITARANJAN PRADHAN @ BICHHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// PURUNAKATAK /107 /2024 ()
450	D-ABLAPL/22916/2024 ABLAPL/8313/2024	BIDUSH PRADHAN VS STATE OF ODISHA	ANNADA SANKAR JENA VS	// KRUSHNA PRASAD /198 /2024 ()
451	D-ABLAPL/22644/2024 ABLAPL/8314/2024	ROHAN PRIYADARSHI SWAIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// TANGI /140 /2024 ()
452	D-ABLAPL/22999/2024 ABLAPL/8315/2024	SANJAY KUMAR NAYAK VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// KUDANAGARI /320 /2023 ()
453	D-ABLAPL/22648/2024 ABLAPL/8316/2024	BIJAYA KUMAR DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// BANARAPAL /296 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/23021/2024 ABLAPL/8317/2024	LOKANATH MEHER VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	DABUGAM /142 /2024 () //
455	D-ABLAPL/23132/2024 ABLAPL/8318/2024	DAYASAGAR MEHER VS STATE OF ODISHA	SABYASACHI MISHRA VS	TUREIKELA /230 /2024 () //
456	D-ABLAPL/22686/2024 ABLAPL/8319/2024	S.K IRFAN @ IRFAN VS STATE OF ODISHA	GHANASHYAM DASH VS	BRAMHA BARADA /135 /2024 () //
457	D-ABLAPL/23155/2024 ABLAPL/8320/2024	RANJITA LENKA VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	BALIKUDA /270 /2024 () //
458	D-ABLAPL/23046/2024 ABLAPL/8321/2024	BIPINI SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000229/2024
459	D-ABLAPL/22633/2024 ABLAPL/8322/2024	AMRIT BHARAT NAYAK VS STATE OF ODISHA	TUNA SAHU VS	PARJANG /310 /2024 () //
460	D-ABLAPL/23160/2024 ABLAPL/8323/2024	PAWAN YADAV VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	SEMILLIGUDA /42 /2020 () //
461	D-ABLAPL/22702/2024 ABLAPL/8324/2024	SUDARSAN PENTHOI @ SUDARSHAN PENTHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /276 /2024 () //
462	D-ABLAPL/23055/2024 ABLAPL/8325/2024	JAGABANDHU JATA VS STATE OF ODISHA	SATYABRATA DASH VS	JENAPUR /258 /2024 () //
463	D-ABLAPL/23139/2024 ABLAPL/8326/2024	FELU MISHRA @ RASHMI RANJAN VS STATE OF ODISHA	RABINDRA NATH PANDA VS	DASPALLA /180 /2024 () //